COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 288 OF 2016 & IA NOS. 592 OF 2016 APPEAL NO. 84 OF 2017 & IA NOS. 97, 98 of 2017 APPEAL NO. 85 OF 2017 &IA NO. 51 OF 2017

Dated: 11th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

APPEAL NO. 288 OF 2016 & IA NOS. 592 OF 2016

In the matter of:

The Association of Polyester Continuous Polymerization

Industries of DNH Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra

Mr. Sasi Prabhu Mr. Adarsh Rai Mr. Teja Rai

Counsel for the Respondent(s) : Mr. Varun Patnaik for JERC

Ms. Swapna Seshadri Mr. Aswin for R-2

APPEAL NO. 84 OF 2017 & IA NOS. 97, 98 of 2017

In the matter of:

Federation of Industries Association, Silvasa

...Appellant(s)

Vs.

Joint Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao

Mr. Mukund P. Unny Ms. Devahuti Tamuli Counsel for the Respondent(s) : Mr. Varun Patnaik for JERC

Ms. Swapna Seshadri Mr. Aswin for R-2

Mr. Gaurav Mitra Mr. Sasi Prabhu Mr. Adarsh Rai

Mr. Teja Rai for APCPI

APPEAL NO. 85 OF 2017 &IA NO. 51 OF 2017

In the matter of:

DNH Power Distribution Corporation Ltd. ...Appellant(s)

Vs.

Joint Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Mr. Aswin

Counsel for the Respondent(s) : Mr. Gaurav Mitra

Mr. Sasi Prabhu Mr. Adarsh Rai

Mr. Teja Rai for APCPI

Mr. Varun Patnaik for JERC

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 09.08.2017 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 23.08.2017 after serving copy on the other side.

List these matters on <u>24.08.2017</u>. In the meantime, pleadings be completed.

(I.J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson